## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

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C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		Kumar Trip athi Alwowe Cumor Gupta (PCS)	) Petitions	sky. 22/11/17
	WAPNA CH	MAR KESHRI		Robit Idisher
		ADV	1 Respondent	Der.
			ORDER	02/11/17
	presei		etitioner and the resp	ondents are

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

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(Jinan K.R.) Member (I)

(V.P.Singh) Member (J)

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